

## Annexure-7

Name of the corporate debtor: Power Max (India) Pvt Ltd.; Date of commencement of CIRP: 01.05.2023; List of creditors as on: 12.08.2023

## List of operational creditors (Government dues)

(Amount in ₹)

Sl. No	Details of claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						% of voting share in CoC, if applicable
1	Jt Commissioner, Commercial Taxes	Government of West Bengal	12/05/2023	₹ 11,07,53,591	₹ -	Statutory Dues	NO	-	0	0	0 00	11,07,53,591	The erstwhile IRP did not accept the claim, as the same was disputed and pending before appellate authority
2	Commissioner of CGST&CX, Park Street Division	Govt of India	19/05/2023	₹ 1,65,79,711	₹ 1,65,79,711	Statutory Dues	NO	-	0	0	0 00	-	
3	Commissioner of Commercial Taxes & GST, Odisha	Govt of Odisha	15/05/2023	₹ 12,23,100	₹ 12,23,100	Statutory Dues	NO	-	0	0	0 00	-	
4	EPFO, Regional Office, Park Street	Govt of India	15/05/2023	₹ 22,49,956	₹ 22,49,956	Statutory Dues	NO	-	0	0	0 00	-	
5	Employees State Insurance, Regional Office, Kolkata	Govt of India	27/05/2023	₹ 5,63,68,210	₹ 1,03,058	Statutory Dues	NO	-	0	0	0 00	5,62,65,152.00	The Amount is not supported by detailed calculation

Ranjan Jha

